

C. A. T. Bench, JAIPUR

Date of Order	Orders
13.7.95	Sh. P. V. K. 9, counsel for the applicant, Sh. U. D. Sharma, Sh. S. K. Vyas, Sh. V. K. Mathur, } for respondents Heard partly. may be listed for further hearing on 19/7/95. The learned counsel for the Govt. respondents shall make available copy of the complete recruitment rules of 1974 for the post of L.D.C.s onwards. Sd/
19.7.95	Sd/ None present for the applicant, Sh. U. D. Sharma, Sh. S. K. Vyas, Sh. V. K. Mathur, } for respondents. Heard. may be listed for hearing on 28.7.95 as part heard case. Sd/ Sd/